

Vidyalaya is much behind the schedule;

(c) if so, the reasons therefor; and

(d) the steps taken by the Government for timely and speedy construction of the Vidyalaya building?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (d). The Kendriya Vidyalaya in Maithan is a Project Sector school and the construction of the school building is the responsibility of the Project authorities i.e., the Damodar Valley Corporation as per their commitment. The construction work for the school building was started in September, 1987 by the project authorities but it was stopped on the advice of the District Administration on account of obstruction from local people. It will be for the project authorities to find a solution to the problem.

[English]

#### Modernisation of Quilon Station

1065. SHRI KODIKKUNNIL SURESH: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for modernisation of Quilon Station in Kerala;

(b) if so, details of the steps proposed to be taken during the current plan?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

(b) Does not arise.

[Translation]

#### National Public Health Scheme

1066. SHRI BRAHMANAND MANDAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of the special schemes

being implemented in the country at present under the National Public Health Scheme;

(b) the States where these special schemes are being implemented for eradication of leprosy and since when;

(c) whether Munger district has been included under this scheme;

(d) whether any survey has been conducted in the past about the leprosy cases in Munger district; and

(e) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). There are several National Programmes for control of different diseases like AIDS, Malaria, Kala-Azar, Cancer, Blindness, Tuberculosis, Leprosy etc. National Leprosy Eradication Programme aims at arresting the transmission of disease by the year 2000 A.D. National Leprosy Control Programme has been in implementation since 1955-56. It was redesignated as National Leprosy Eradication Programme in 1982-83. Multi Drug Therapy (MDT) is extended to all endemic areas in a phased manner. MDT is being implemented in 201 endemic areas in a phased manner. MDT is being implemented in 201 endemic districts in the States/UTs of Tamil Nadu, Andhra Pradesh, Karnataka, Kerala, Maharashtra Gujarat, West Bengal, Orissa, Madhya Pradesh, Uttar Pradesh, Bihar, Pondicherry, Lakshadweep, Nagaland, Assam, Manipur, Sikkim, Andaman and Nicobar Islands and Tripura. 43 low endemic districts mainly in the states of Punjab, Haryana, Rajasthan and Himachal Pradesh have also been covered under MDT.

(c) District Munger has not yet been covered by Multi Drug Therapy as the district has prevalence rate of less than 5 per 1000 population. However, Munger district has been proposed to be brought under MDT Scheme by 1995.

(d) and (e). Yes, Sir. According to the report of State Leprosy Officer, Bihar, the details of leprosy in Munger district are given at the Statement attached.

### STATEMENT

#### *Detail of leprosy in Munger district of Bihar.*

1. Population in 1991 – 30,55,135
2. Cases on record as on 31.3.91–11193
3. Prevalence of leprosy as on 31.3.91–4.71 per 1000 population
4. No. of leprosy cases under treatment as on 31.3.91–10,376
5. No. of new leprosy cases detected during 1990-91 – 553
6. New Cases put under treatment during 1990-91 – 532
7. No. of leprosy patients discharged during 1990–91 – 206

Leprosy infrastructure in the district

Leprosy Control Units – 2

Modified Leprosy Control Units– 1

Leprosy Centres – 3

Survey Education and Treatment Centres – 28

Temporary hospitalisation Ward–1

[English]

#### Payment to Karnataka for Lifting of Sugar

1067. SHRIMATI BASAVA RAJESWARI: Will the Minister of FOOD be pleased to state:

(a) whether the Karnataka Government has urged the Union Government to lift its share of sugar produced in that State;

(b) if so, the total quantity of sugar lifted from the State during the last three years; and

(c) the total amount payable to the State Government therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) to (c). No such proposal has been received from Karnataka Government.

#### Legislation to Prohibit Smoking in Public Places

1068. SHRIMATI BASAVA RAJESWARI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to enact laws for prohibiting smoking in public places; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). Administrative instructions have already been issued to prohibit smoking, to start with, in a few selected public places namely hospitals, dispensaries and other health care establishments, educational institutions, conference rooms, domestic air flights, air conditioned chair-cars and air conditioned sleeper coaches in trains, sub-urban trains and air-conditioned buses.

[Translation]

#### Conversion of Samastipur, Narkataganj Railway Line into Broad Gauge

1069. SHRI NAWAL KISHORE RAI: Will the Minister of RAILWAYS be pleased to state: